

High Court of Jammu and Kashmir
(Office of the Registrar General at Jammu)

Subject: Experience Training Programme for Secretaries District Legal Services Authorities.

ORDER

No:- 1285

Dated:- 10-01-2019

The following Judicial Officers, who are ex-Officio Secretaries of the District Legal Services Authorities in the state, are hereby nominated for undergoing the subject training Programme which is scheduled to be held in New Delhi from 17th January to 24th January, 2019 with Delhi State Legal Services Authority:-

1. Mr. Touseef Ahmad Magray, Munsiff, Kishtwar.
2. Mr. Wajahat Hussain Kazmi, Munsiff, Poonch;
3. Mr. Iqbal Rafiq Vakil, Munsiff, Ganderbal;
4. Ms. Tabassum Qadir Parray, Munsiff, Budgam;
5. Mr. Shafeeq Ahmad, Munsiff, Kulgam;
6. Mrs. Lubna Sultan, Munsiff, Shopian; and
7. Mr. Iqbal Ahmad Akhoun, Munsiff Bandipora.

By Order

(Sanjay Dhar) 10/01/2019
Registrar General

No:- 51611-13/GS

Dated:- 10-01-2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal (Executive Chairman SLSA) for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Rules, High Court of J&K, Jammu for information.
5. Member Secretary Delhi State Legal Services Authority for information and n/a please.
6. Member Secretary, J&K State Legal Services Authority for information and with the request to get the nominated Judicial Officers informed accordingly.
7. CPC e-Courts, for uploading on the High Court website.
8. Concerned Judicial Officer _____ for information and necessary compliance.

Registrar General
10/11/2019